

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:2710

ANSWERED ON:11.03.2011

MMDR

Bairwa Shri Khiladi Lal;Jeyadural Shri S. R.;Meghwal Shri Arjun Ram ;Meghwal Shri Bharat Ram;Patle Kamla Devi

Will the Minister of MINES be pleased to state:

- (a) whether the Government has finalised the draft of the proposed Mines and Minerals (Development and Regulation) Act, 2010;
- (b) if so, the details and the salient features thereof alongwith the present status thereof;
- (c) whether some State Governments and other stake holders have shown some reservations on the proposed Act;
- (d) if so, comments/suggestions received on the proposed Act from the State Governments and other stake holders:
- (e) the reaction of the Union Government thereto; and
- (f) the time by which the said Act is likely to be put in place?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINES (SHRI DINSHA PATEL)

(a) to (f) : No, Madam. The draft Mines and Minerals (Development and Regulation) Act, 2010 was hosted on the website of Ministry of Mines (<http://mines.nic.in>) on 3rd June, 2010. The proposals received from the State Governments with reference to new legislation being framed pursuant to the National Mineral Policy, 2008 are presently under consideration of a Group of Ministers (GoM). Final reaction of the Government will be known on receipt of recommendations of GoM. Since the process involves taking the approval of Parliament, the time by which such legislation would be available cannot be stated.